



F. No. J-11017/4/2024-Judicial/E. 105444

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 17th October, 2025

ORDER

The President is pleased to accept the resignation of **Shri Ratnesh Kumar**, Senior Panel Counsel for High Court of Patna, with effect from **16.10.2025**.

2. Consequently, the name of Shri Ratnesh Kumar, Advocate figuring at serial number '2' of this Department's Order No. J-11017/4/2024-Judicial dated 23.02.2024, stands deleted.

3. This issues with the approval of Hon'ble Minister of States (IC) for Law & Justice.

4. Hindi version of this order will follow.

(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:-

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary.
3. Dr. Krishna Nandan Singh, Addl. SGI, High Court of Patna.
4. Sh. Rana Vikram Singh, DSGI, High Court of Patna.
5. The Registrar, High Court of Patna.
6. Shri Ratnesh Kumar, Advocate with request to return all the file concerning to Central Govt. Litigation
7. LIMBS Teams.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / spare copy.

(Ramesh Kairamkonda)
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